[9 December, 2002] RAJYA SABHA

Funds for NE States under Article 275

1922. SHRI RISHANG KEISHING: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government provide funds for the States in the North-Eastern Region for special welfare programmes for Scheduled Tribes under Article 275 of the Constitution;

(b) if so, the funds provided and released during the last five years, State-wise;

(c) the funds provided and released for the current financial year, and

(d) the manner in which the funds were released?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Yes, Sir.

(b) and (c) A statement showing the funds released during the last five years, and entitlements and releases as on date for the current year, is enclosed. (see below).

(d) Grants under Article 275(1) of the constitution are released to the States, based on their tribal population, in relation to the total tribal population of the country. Specific project proposals are obtained from the States before the release of grants.

Statement

Funds released during last five years and entitlements and releases as on date for current year under Article 275(1) of the Constitution

(Rs in Lakh)

St.N. States/UTs	1997-	1998-	1999-	2000-	2001-	2002-2003	
	98 Amount Released	99 Amount Released	2000 Amount Released	2001 Amount Released	2002 Amount Released		Amount Released
						Entille- ment	
1 Assam	305.0	210.0	420.2	443,4	845.56	1050.00	445.00
2 Arunachal Pradesh	120.0	60.0	80.5	376.6	200.00	200.00	200.00
3 Manipur	123.0	69.0	92.4	650.0	230.00	230.00	
4 Meghalaya	255.5	166.5	221.9	477.0	0.00	555.00	
5 Mizoram	124.0	107.5	95.5	72.0	0.00	240.00	
6 Nagaland	138.8	316.3	155.1	950.0	0.00	388.00	
7 Sikkim	103.3	9.8	13.3	327.9	239.38	33.00	33.00
8 Tripura	231.3	162.5	124.7	287.5	462.50	313.00	
Total	1400.8	1101.5	1203.5	3584.3	1977.44	3009.00	678.00